

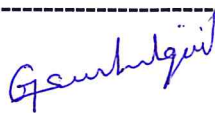


**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/03/2017 AT 02.30 PM**

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/20/2016
NAME OF THE PETITIONER(S) : G. Sadayaramanujam & 2 others
NAME OF THE RESPONDENT(S) : GGN Spinning Mills Private Limited and 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. G. susheela.	Counsel for Petitioners	
2. J. N. Preethi Partner of Pantelidge	Counsel for both Respondents	
3. J. N. Preethi Representing Counsel for Mr. Sankaranarayanan	Representing counsel for R1 to R5 respondents	

ORDER

Ms G Susheela, counsel for petitioners present. Ms J N Preethi, counsel for R6 present and stated she is also representing R1 to R5 and prayed further time for filing sur rejoinder on behalf the respondents. Time extended at request. Post this matter alongwith TCP 3/2016. Put up on 13.04.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)